

Setting up of high powered body to resolve border disputes

52. SHRI K. VASUDEVA
PANICKER:
SHRIMATI KRISHNA KAUL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to set up a high-powered body to resolve inter-State disputes in the matter of territories, such as Karnataka-Maharashtra dispute over Belgaum;

(b) if so, the details thereof; and

(c) if not, what other steps Government propose to take to resolve such disputes?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) No such proposal is under consideration of the Government at present.

(b) Dots not arise.

(c) Government of India are of the view that the boundary dispute can be resolved only with the willing cooperation of the State Governments concerned and towards this end the Central Government will extend all possible assistance to them.

ft*P*s<i to amend Citizen sbjp Act

53. SHRI K. VASUDEVA
PANICKER:
SHRIMATI KRISHNA KAUL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a new item that appeared in the Newstime, of 29th June, 1986 under the caption "Citizenship Act to be amended"; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

(b) The question of amending the Citizenship Act, 1955, is under consideration of the Government.

Design to bomb the Parliament House by extremists

54. SHRI SURESH KALMADI:
SHRI DHARAM CHANDER
PRASHANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the CBI is enquiring into a case of attempt to bomb the Parliament House by the extremists; and

(b) if so, what security steps have been taken by Government to forestall such an eventuality in future and to protect the Parliament House?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) To counter-act any such mischief the following steps have been taken by Delhi Police:—

(1) Intelligence agencies have been geared up.

(2) Strict screening of visitors to the Parliament House.

(3) Intensifying the watch and ward arrangements inside the Parliament House.

(4) Posting of uniformed armed Police in the Parliament House estate to prevent entry of unauthorised persons during day and night.

(5) Proper regulation of vehicular traffic into the Parliament House.

(6) Making of uniformed police arrangements at the periphery of Parliament House when the house is in session.